

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-529**  
IB-577/ND/2020

**IN THE MATTER OF:**

Redhex IT Solutions Pvt Ltd  
V/s  
Zenith Automotive Pvt Ltd

....Applicant

...Respondent

**SECTION**

U/s 9 of IBC

Order delivered on 21.01.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to paucity of time, list the matter on 25.02.2021.

20/1  
Sd/-

✓/Anil Kumar  
(For Court Officer, C-V)